

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 170 of 2014

Dated : 17th October, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr. Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Anushree
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo
Ms. Poorva**

**Counsel for the Respondent(s) : Ms. Superna Shrivastava
Mr. S.R. Pandey for R-1
Ms. Mazag Andrabi &
Ms. Saloni Tangri for R-2
Mr. Vikas Singh, Sr. Adv. for R-2**

ORDER

Heard the learned counsel for the appellant.

Post the matter for further hearing on **25th November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt